

Notifications and Orders

(146) Use of ground floors for some trades - In partial modification of this Administration orders, dated 27th February, 2009, issued,—vide Endst. bearing No. 11/67106-UTFf(2)-2009/I 175-1177, dated 27th February, 2009, it has further been decided to allow the use of ground floors of the premises allotted under different rehabilitation scheme in different parts of Chandigarh for the following trades^ in addition to the small environmental friendly, cottage activities for self employment i.c. boutique, beauty parlour, tailoring shops etc. already allowed, —vide order issued on 27th February, 2009:—

(1) Mobile Repair Shop

(2) Barber Shop

(3) TV/Radio Repair Shop

(4) Computer Centre

As under the purview of

Prime Minister's

[Employment Generation

(5) Stationary Shop I

Programme

(6) Electric Shop

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